THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-18/2022/ 450 /R.Cell

Dated, Guwahati the 1st October, 2022

The Gauhati High Court has been pleased to recommend the following 8 (Eight) Grade-II Officers of Assam Judicial Service, in order of merit-cum-seniority, for promotion to Grade-I of the service, in seriatim.

SI. No.	Name of the Officers					
1	Shri Ranju Medhi					
2	Smti Manju Bordoloi					
3	Shri Mridul Kumar Saikia					
4	Shri Kumud Chandra Boro					
5	Smti Sabeena Mazumdar					
6	Shri Mukul Chetia					
7	Smti. Ranjita Agarwalla					
8	Shri Abhijeet Kumar Baruah					

The above select list will remain valid till 31st March, 2023.

Marks obtained by the officers in the Judgment Segment, ACR and Interview have been uploaded along with this notification.

By Order,

(R. Baruah)

Registrar (Vigilance)-cum-

In-Charge, Recruitment Cell

Gauhati High Court, Guwahati-1

Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
- 3. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
- 4. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.

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5.	Joint Registrar (), Gau), Gauhati High Court, Guwahati.					
6.	Deputy Registrar (), G), Gauhati High Court, Guwahati.					
7.	Assistant Registrar (),), Gauhati High Court, Guwahati					
8.	Administrative Officer	(J)	(),	Gauhati	High	Cour
	Guwahati.							

- 9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dated 01-10-2022 regarding select list in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service" [Notification:: Marksheet] with a scroll in the Home Page.
- 10. PS to Hon'ble Mr. Justice _______, Gauhati High Court, Guwahati for favour of his lordship's kind information.
- 11. PS to Hon'ble Mrs. Justice _______, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
- 12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 13. The High Court Notice Board.
- 14. The Order File.

(R. Baruah)

Registrar (Vigilance)-cum-

In-Charge, Recruitment Cell

Gauhati High Court, Guwahati-1